

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3176  
ANSWERED ON:11.12.2014  
SURVEY BY REVENUE DEPARTMENT  
Ray Shri Bishnu Pada

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Revenue Department of Andaman and Nicobar Administration has undertaken re-survey and settlement operation of one village departmentally and all villages of Ferrargunj Tehsil by outsourcing the survey works, if so, the details thereof;
- (b) the time by which the records of those villages will be finalised and the computerised, geo referenced and transparent records will be available in public domain; and
- (c) the plan of action for carrying out the re-survey and settlement operation in the remaining tehsils in the territory under similar project so that entire land records of the territory are available in public domain to ensure transparency and public-friendly?

**Answer**

MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

- (a): The Revenue Department of Andaman and Nicobar Islands has undertaken the revenue survey of Calicut village under Port Blair Tehsil departmentally. For revenue villages of Ferrargunj tehsil also, the Andaman & Nicobar Administration has taken up the re-survey work departmentally.
- (b): The Revenue survey being carried out through modern technologies includes geo-referencing of boundaries, computerization of land records. The records shall be put in public domain once the records are finalized under the provision of Andaman & Nicobar Islands Land Revenue and Land Reforms Regulation, 1966.
- (c): Presently, the Calicut village under Port Blair Tehsil and all the revenue villages of Ferrargunj Tehsil have been declared as "Local Area" for revenue survey operation. After completion of revenue survey works of 51 villages of Ferrargunj Tehsil revenue survey shall be extended to other districts and other Tehsils.